

के.प्र.अ. (प्रक्रिया) वि. नं. 1/22 के अर्हत नि: शुल्क प्रति

1/9

CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

**COPY OF ORDER DATED: 15-09-2006 PASSED IN MA No. 43/2005 IN
OA NO.86/2005**

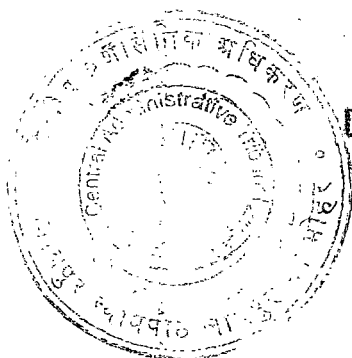
R.S.DHILLON Vs. U.O.I. & Ors.

DATE OF ORDER:

15-09-2006

**Mr.VivekShah, proxy counsel for
Mr.SandaepShah, counsel for applicant.
Mr.V.S.Gurjar, counsel for respondents.**

**In View of the order passed in OA, the MA does not
survive and the same stands dismissed accordingly.**



Sd/-

**[J.P.SHUKLA]
MEMBER(A)**

Sd/-

**[J.K.KAUSHIK]
MEMBER(J)**

**18.9.06
D. Registrar
C.A.T. JODHPUR**

**COMPARED &
C**

2/

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

1/10

ORDER SHEET

Misc APPLICATION NO 43 OF 2025 IN OD 86 / 05

Applicant (s) R.S. Dhillon

Respondent (s) VAG 24

Advocate for Applicant (s) Mr Sandeep Shab

Advocate for Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

This is a misc application filed by the petitioner u/s 21 ODT Act, 1925, for the condonation of delay in filing the O.D.

It is a DG case & pertains to the jurisdiction of Jodhpur Bench, on scrutiny it has no defects.

Seen by
28/8

23/3/05

23/3/05

Mr. Sandeep Shab Adv. Counsel
for the Applicant.

Registry (P.O.) in Court for admission on 05-04-2025, along with O.D. 86/05

am 23/3/05
REGISTRAR
CAT, JODHPUR

05-04-05

11/1

Mr. Sandeep Shah, Counsel for applicant
List the case on 11/04/05
for admission alongwith its O.A.

By Order

COURT OFFICER

11/4/05

Mr. Sandeep Shah, Counsel for applicant.

Heard.

Issue notice to the
respondents regarding admission
returnable on 12/05/2005.

G. R. PATWARDHAN
Adm. Member

KULDIP SINGH
Vice Chairman

12/5/05

None present for applicant as the
Members of the CAT Bar are on strike.
Mr. Arvind Samdani, Counsel for respondents.

List the case on 21/7/05
for admission alongwith its O.A.
Meanwhile, reply may be filed.

G. R. PATWARDHAN
Adm. Member

KULDIP SINGH
Vice Chairman

Repln not filed
13/7

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL I/12
JODHPUR BENCH, JODHPUR

ORDER SHEET

MA. APPLICATION NO 43 OF 2005 in OA 86/05

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

21/7/05

Mr. Vivek Shah, Proxy Counsel for
Mr. Sandeep Shah, Counsel for applicant.
Mr. Balu Ram, proxy Counsel for
Mr. Arvind Sandeep, Counsel for respondents.

D.B. is not formed.

LIST the case on 08/9/05
for admission alongwith its OA.

BY ORDER

ML

COURT OFFICER
CAT, JODHPUR

08.09.05

None present for applicant.
Mr. T. C. Vijayvergiya, departmental
representative, for respondents.

D.B. is not formed.

LIST the case on 07/10/05
alongwith its OA.

By Order

ML

COURT OFFICER

Reply not filed
1/9

Reply not filed
26/9

1/13

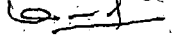
07/10/2005

Mr. Heera Singh, proxy counsel for
Mr. Sandeep Shah, counsel for applicant.
Mr. B. D. ~~Sandeep~~ Phansal, Sr. Adm.
Officer, CSUR, Ankner, departmental
representative, present for respondents.

D.B. is not formed.

List the case on 24/11/2005 for
admission alongwith its O.A.

By Order



COURT OFFICER

24.11.05

Mr. S. Shah, Counsel for applicant.
Mr. A. Oane, Proxy Counsel for
Mr. Vyngar, for respondents.

List the case on 13.01.06
for admission alongwith its O.A.

By Order


COURT OFFICER

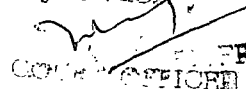
13.01.06

Mrs. S. Shah, Counsel for applicant
Mr. H. Singh, Counsel for respondents

D.B. not formed.

Put up for admission
on 10.03.06 alongwith its O.A.

By Order


COURT OFFICER

Vakalatnama & reply
Filed on 11-11-05
14/11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL 1/14
JODHPUR BENCH, JODHPUR

ORDER SHEET

MA 43/05
(APPLICATION NO 06 OF 05)

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

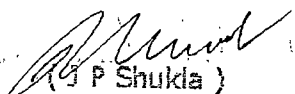
Notes of the Registry	Orders of the Tribunal
10-3-06	mr. S. Shah, counsel for applicant. mr. V. S. Gaur, counsel for respondents. D.B. not formed but up for admission on 12-5-06. By Order <i>[Signature]</i> COURT OFFICER
12-5-06	mr. S. Shah, counsel for applicant mr. Hawa Singh counsel for respondents D.B. not formed. but up for admission on 14-7-06. By Order <i>[Signature]</i> COURT OFFICER
14-7-06	mr. S. Shah counsel for applicant mr. B. Khan counsel for respondents D.B. not formed but up for admission on 15-9-06 By Order <i>[Signature]</i> COURT OFFICER

I/15

MA No. 43/2005 in O.A. No. 86/2005
Date of order: 15.09.2006

Mr. Vivek Shah, proxy counsel for
Mr. Sandeep Shah, counsel for applicant.
Mr. V S Gurjar, counsel for respondents.

In view of the order passed in OA, the MA does not survive and the same stands dismissed accordingly.

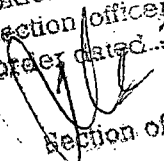

(P Shukla)
Administrative Member


(J K Kaushik)
Judicial Member


Sandeep Shah
18/9/06

R/Copy
on 11/10/06
S.K.A.

Part II and III destroyed
in my presence on 11/11/14
under the supervision of
section officer (1) as per
order dated 31/01/14


Section officer (Record)